GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 4161 TO BE ANSWERED ON 7TH JANUARY, 2019

PMRPY

4161. SHRI DUSHYANT CHAUTALA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government targeted 10 million jobs by March 2019 under the Pradhan Mantri Rojgar Protsahan Yojana (PMRPY);
- (b) if so, the details thereof;
- (c) the total number of jobs provided under this scheme so far, State/UT-wise; and
- (d) the steps taken/being taken by the Government to achieve the said target within the stipulated time?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) was launched on 9th August, 2016 with the objective to incentivise employers for creation of employment. Under the scheme, Government of India is paying Employer's full contribution i.e. 12% towards EPF and EPS both (as admissible from time to time) w.e.f. 01.04.2018 for a period of three years to the new employees and to the existing beneficiaries for their remaining period of three years through EPFO. The terminal date for registration of beneficiary through establishment is 31st March, 2019.The scheme is targeted for employees earning upto Rs. 15,000 per month. This scheme has a dual benefit, where, on the one hand, the employer is incentivised for increasing the employment base of workers in the establishment, and on the other hand, these workers will have access to social security benefits of the organized sector. Number of Employees and Establishments benefitted as on 31.12.2018 is 98.38 lakh and 1.21 lakh respectively. State-wise employees, establishment benefited and amount of subsidy disbursed is at Annexure.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 4161 FOR 07-01-2019 REGARDING PMRPY

Details from PMRPY Portal from inception till 31-Dec-2018

State	No. Of	No. Of	Subsidy Amount
	Establishment	Employees	Disbursed During
	Benefited During	Benefited	Period 01-Apr-
	Period 01-Apr-	During Period	2016 to 31-Dec-
	2016 to 31-Dec-	01-Apr-2016 to	2018
	2018	31-Dec-2018	
ANDHRA			
PRADESH	8646	780535	2422534115
ASSAM	365	8258	27780925
BIHAR	737	105355	474851209
CHANDIGARH	3612	155769	548215125
CHHATTISGARH	2473	102987	359170624
DELHI	5570	628772	2137927962
GOA	352	15343	42488134
GUJARAT	11763	857175	2748520825
HARYANA	7067	823757	2633467270
HIMACHAL			
PRADESH	2565	110997	340391679
JHARKHAND	1110	46635	133283018
KARNATAKA	7853	963140	3471298051
KERALA	3567	165120	892195708
MADHYA			
PRADESH	4548	282474	1040402671
MAHARASHTRA	14193	1746468	5470612241
ODISHA	2169	110975	358483871
PUNJAB	4760	161869	626154768
RAJASTHAN	7601	376834	1029095730
TAMIL NADU	13527	1177433	3816056107
UTTAR PRADESH	12556	689057	2528746729
UTTARAKHAND	2491	243977	642416319
WEST BENGAL	3825	285416	787598144
	121350	9838346	32531691225